

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.171 of 2013

Dated : 6th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with
Mr. Venkata Krishna Kunduri with
Mr. B. S. Prasad & Mr. D.J. Basu (Rep.)

Counsel for the Respondent(s): Mr. G.S. Kannur for R.4
Ms. Shikha Ohri for R-3

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing for the Respondent No.3 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 06.11.2013 after serving copy on the other side.

Ms. Shikha Ohri, the learned counsel appearing for Respondent No.3 seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 11.11.2013 after serving copy on the other side.

Post the matter for hearing on **05.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson